

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:302
ANSWERED ON:27.07.2010
NATIONAL ROAD SAFETY POLICY
Karunakaran Shri P.;Mandal Shri Mangani Lal

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Road Safety policy has been finalised;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to create a fund to facilitate cashless treatment and compensation to victims of road accidents;
- (d) if so, the details thereof;
- (e) whether the Government has looked into the connection between road accidents and parking of trucks/buses/vehicles in front of commercial establishments including hotels, motels constructed along the National Highways; and
- (f) if so, the details thereof and the steps taken in this regard including policy guidelines for the construction of such commercial establishments along the National Highways?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b) Yes Sir. The National Road Safety Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc. to promote road safety in the country. The Policy document has been brought to the notice of the States/UTs for appropriate action at their end.

(c) & (d) This Ministry has not created any such fund for cashless treatment of road accident victims. As per the existing provision, payment of compensation to the road accident victims is settled by the respective Insurance Companies.

(e) & (f) No such study has been conducted by this Ministry. However, this Ministry has formulated a policy for establishing passenger oriented wayside amenities along National Highways. The facilities include parking lots, snack bars/restaurants, toilets, rest rooms for short stay, first aid, telephone booths, kiosks for sale of miscellaneous sundry items etc. This Ministry has advised all the State PWDs to acquire land at appropriate places along the National Highways and thereafter lease the land to the entrepreneurs who agree to provide the stipulated wayside amenities as per the drawings approved by this Ministry and offers highest amount of lease per annum subject to a minimum of 10 per cent of the land cost. The broad guidelines for selection of sites is indicated in Annexure .